NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 68(ND)2013 **CA. NO**.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016

NAME OF THE COMPANY: Reena Gambhir & Anr. V/s. M/s. Dheradun Automobiles Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

OI. ADIT AMAR Advocate Petitioner Aighamar

2. Sarad Advocate Respondent Sorad

Sunny

ORDER

Mr. Ajit Amar, has filed his Vakalatnama on behalf of the petitic er. He submits that he has instructions to withdraw the present petition since all disputes have finally settled.

2. Petition stands disposed off in terms of the above. Be consigned to Record Room.

(Ina Malhotra)
Member Judicial